

F
SLP(Crl.)No. 1230 OF 2002

ITEM No.30

Court No. 7

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1230/2002

(From the judgement and order dated 30/08/2001 in WP 315/01
of The HIGH COURT OF ALLAHABAD AT LUCKNOW)

STATE OF U.P.

Petitioner (s)

VERSUS

DAKSHESHWAR SINGH @ BABOO SINGH & ORS.

Respondent (s)

(With Appln(s). for exemption from filing O.T.)
(With Office Report)

Date : 29/07/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s)

Mr. A.S. Pundir,Adv.

For Respondent (s)

Mr. A.K.Kaul,adv.for
Ms. Sushma Suri,Adv.

Mr. M.K. Dua,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J
.SP2

Heard learned counsel for the parties.
The case will be listed on a Friday after two weeks
for final disposal.

.SP1

(Suman Wadhwa)
Court Master

(Jasbir Singh)
Court Master